

drinking water facilities to the Rural population by supplementing the efforts made by the State Governments under the State Sector Minimum Needs Programme.

(b) Yes, Sir.

(c) The effective measures to provide drinking water in rural areas include scientific sources finding, control of quality of drinking water, through alternative safe sources, treatment plants, creation of new sources in uncovered habitations, upgradation/augmentation of facilities in Partially Covered habitations, technical support to implementing agencies, Research and Development, Human Resource Development, improvement of Operation and Maintenance with the involvement of the community, increase in financial outlays etc.

(d) No, Sir.

(e) Question does not arise.

Achievement of Indian Scientists in Electronics

5974. SHRI A. INDRAKARAN REDDY : Will the PRIME MINISTER be pleased to state :

(a) the achievements of Indian Scientists in the field of electronics;

(b) the States which stand top in research work; and

(c) the norms for selection of All-India Cadre of experts in electronics?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) The achievements of Indian Scientists in Electronics are numerous. Within the broad parameters, some of the achievements in recent times include: parallel processing computer; technologies related to use of Indian languages in computer; electronic switching system, operation and maintenance centre for electronic switching; computer networking technologies; electronics and computer applications in railways and power sector and various industries; high voltage direct current (HVDC) technologies; fibre-optic systems in large number of applications; medical electronics like linear accelerators; Radars, navigational Aids; microelectronics; VHF, UHF and microwave communication systems; defence and space electronics; etc. India has also become a certifying nation under International Electro-Technical Commission Quality Assessment System for Electronics Computers (IECQ System), through chain of Standardisation Testing and Quality Certification (STQC) laboratories under the Department of Electronics.

(b) There is no specific grading given to research findings of different electronics laboratories spread over in various States in the country.

(c) There is no such cadre of electronics experts under the classification of services of the Union.

Medical Colleges in Kerala

5975. SHRI MULLAPPALLY RAMCHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have given sanction to start a medical college at Pariyaram in Cannanore district of Kerala;

(b) if so, the details thereof;

(c) whether this medical college is proposed to be set up under cooperative sector;

(d) whether huge amounts have been collected from the students by way of capitation fee for admission to this medical college;

(e) if so, the details thereof;

(f) whether the Government propose to make a thorough probe into the reported allegations against this proposed college; and

(g) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b). A letter of intent for setting up a new medical college at Pariyaram, Kannur district has been issued to the Academy of Medical Sciences, Pariyaram, Kannur.

(c) The Academy of Medical Sciences, Pariyaram, Kannur has been registered as a Society under the Societies Registration Act, XXI of 1860.

(d) and (e). The permission for admission to MBBS course has not been granted by the Government so far.

(f) and (g). The matter will be taken up with the State Government.

[Translation]

Corruption in Danapur Cantonment

5976. SHRI LALIT ORAON : Will the PRIME MINISTER be pleased to state :

(a) the number of cases of corruption in Danapur Cantonment Board came into the notice of the Ministry of Defence from January, 1992 to April, 1995;

(b) the action taken thereon; and

(c) the number of office bearers and employees given punishment in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). No case of corruption in Danapur Cantonment